

No. TUG(I)/Consultation Paper/06
Dated 06/12/2006

To
The Advisor (Mobile Network)
Telecom Regulatory Authority of India
Mahanagar Doorsanchar Bhawan
Jawaharlal Nehru Marg
New Delhi – 110002.

Subject:-Consultation Paper on unsolicited Commercial Communication.
Ref:- Consultation Paper No. 15/2006.

Sir,

With reference to above, question wise comments from TUG(I) may please be read as under-

- 1) Yes
- 2) Activation of D.N.C. at the originating/terminating end.
- 3) Specific Regulation needed to address this problem.
- 4) Please do consider a centralized D.N.C. register.
- 5) There should be regulation to fine.
- 6) There should be a clause to fine such operators.
- 7) Specific Regulations
- 8) The compensation should be at least Rs 1000/on each occasion.

ANIL PRAKASH
General Secretary